

DIVISION BENCH  
COURT - II

**P-101**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/314(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> JANUARY, 2023, 02:00 P.M**

IN THE MATTER OF	KRISHNA KUMAR MINTRI VS DEW TEA PLANTATION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

**Counsel/ Authorised Representative appeared through physically/Video Conference:**

Mr. Dhiren Sharma,Adv. ] For the Financial Creditor  
Ms.Neelina Chatterjee, Adv. ]  
Mr.Suvodeep Chakraborty,Adv. ]

**ORDER**

1. Ld.Counsel for the Financial Creditor present. None for the Corporate Debtor.
2. No reply affidavit has been filed by the Ld. Counsel for the Corporate Debtor. Last chance is given to file reply affidavit, failing which, right to file reply affidavit shall stand forfeited.
3. List the matter on **20/02/2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**